all the States. This Ministry is committed to take the States towards meaningful and effective devolution of functions, funds, and functionaries (3Fs) to the PRIs and is in constant touch with them. The Ministry has constantly pursued preparation and notification of detailed Activity Mapping by concerned Ministries and States, opening of Panchayat Windows in State budgets, and assignment of functionaries in accordance with the devolution of functions and funds. The devolution of the 3Fs needs to be backed by grass-roots planning and the concept of grass-roots planning through the District Planning Committees (DPCs) was almost non-existent in most of the States. The Ministry has pursued the establishment of DPCs in all the Districts where Part-IX of the Constitution applies, and thereafter, to make them fully operational. To further the process of deepening of democracy, Gram Sabha is being empowered by incorporating specific roles to it under the guidelines. The period 2nd October, 2009 to 2nd October, 2010 was declared as the year of Gram Sabha and has heightened the awareness of the role of Gram Sabha.

(d) Does not arise.

Evaluation of Gram Panchayat schemes

3053. SHRI Y.S. CHOWDARY: Will the Minister of PANCHAYATI RAJ be pleased to state:

(a) whether Government evaluated the functioning of the various programmes under the Ministry;

- (b) if so, the details thereof;
- (c) if not, the reasons therefor;
- (d) the details of funds allocated by the Ministry during the last three years;
- (e) the details of funds which has been spent and which has not spent; and
- (f) the reasons of unspent fund?

THE MINISTER OF PANCHAYATI RAJ (SHRI C.P. JOSHI): (a) to (c) Yes, Sir. The following schemes of the Ministry of Panchayati Raj have been evaluated by independent agencies:—

S1.No	b. Name of Schemes	Year of evaluation			
1.	Rashtriya Gram Swaraj Yojana (RGSY)	2007			
2.	Panchayat Empowerment and Accountability Incentive Scheme (PEAIS)	2008			
3.	Backward Regions Grant Fund (BRGF)	2009			
4.	Rural Business Hubs	2010			

(d) to (f) The details of funds allocated and released/utilization under the main schemes of the Ministry of Panchayati Raj during the last three years *i.e.* 2007-08, 2008-09 and 2009-10 is given in the Statement.

Statement

The details of funds allocated and released under the main scheme during last three years

(Rs. in crores)

	Name of the Scheme		Annual Plan (2007-08)				Annual Plan (2008-09)				Annual Plan (2009-10)			
		B.E	R.E	Released	UC Recd/ Funds spent	B.E	R.E	Released	UC Recd/ Funds spent	B.E	R.E	Released	UC Recd/ Funds spent	
1.	Rashtriya Gram Swaraj Yojana	43.00	46.23	46.23	34.12	30.00	41.85	48.35	43.36	45.00	44.00	44.23	16.21	
2.	Mission Mode Project on e-Panchayats	10.00	10.00	10.00	10.00	5.00	5.00	5.00	5.00	23.00	19.67	22.07	N.R.	
3.	Action Research and Research Studies	2.00	3.00	3.00	2.96	2.00	3.00	2.97	2.89	3.00	2.00	1.61	1.53	
4.	Media and Publicity	6.90	17.99	14.46	14.39	6.90	18.90	17.71	17.71	6.90	8.85	8.85	8.74	
5.	Rural Business Hubs	2.00	2.00	1.61	1.37	2.00	2.00	2.00	0.81	2.00	2.00	1.64	0.05	
6.	Panchayat Mahila Evam Yuva Shakti Abhiyan	4.00	4.00	2.02	1.87	4.00	4.00	4.00	3.45	4.00	4.00	4.00	0.21	
7.	Panchayat Empowerment and Accountability Incentive Scheme	10.00	10.00	10.00	2.25	10.00	10.00	10.00	2.50	10.00	10.00	10.00	N.R.	
8.	Backward Regions Grant Fund	4670.00	3600.00	3599.99	2567.41	4670.00	3890.00	3889.75	2924.66	6000.00	4670.00	3669.99	503.59	

Note: 1. The allocation of BRGF was reduced at RE Stage by the Ministry of Finance.
2. 10% of the allocation was spent for the NE States.
3. N.R. — Not Received.